

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**17. IA 894/2021 IA 2289/2021 IA 2745/2021  
IA 1766/2024 -For Compliance In C.P. (IB)/02(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2024**

**NAME OF THE PARTIES: - IA 1766/2024 Abhijit Guhathakurta  
V/s  
M/S Kadam & Co.  
IN THE MATTER OF  
State Bank of India  
V/s  
Videocon Industries Ltd.**

**Section: 60(5) Application under any other provisions U/s 7 of (IBC)**

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**ORDER**

**IA.No.894/2021, IA.No.2289/2021, IA.No.2745/2021**: - Adv. Adnan Ansari appeared for the Applicant in IA.No.894/2021 and Respondent in IA.No.2289/2021 and IA.No.2745/2021 through VC. Adv. Shantanu Tyagi, Adv. Kriti Kalyani appeared for the RP and Respondent in IA.No.894/2021. As requested, list this matter on **21.06.2024**.

**IA.No.1766/2024**: - Adv. Shantanu Tyagi, Adv. Kriti Kalyani appeared for the RP. This IA has been filed by the RP seeking certain directions against the Respondent/Statutory Auditor of the Corporate Debtor. Let the court notice be issued to those respondents, returnable on 07.06.2024. List this matter on **07.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**